

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 185 and 131 of 2012

Dated : 21st February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of

Appeal no. 185 of 2012

The Bihar Electricity Board **...Appellant(s)**
Versus
Bihar Electricity Regulatory Commission
& Ors. **...Respondent(s)**

Counsel for the Appellant(s): **Mr. Mohit Kumar Shah**

Counsel for Respondent (s): **Ms. Swapna Seshadri**
Mr. Suraj Samdarshi

Appeal no. 131 of 2012

Bihar Chamber of Commerce **...Appellant(s)**
Versus
Bihar Electricity Regulatory Commission
& Anr. **...Respondent(s)**

Counsel for the Appellant(s): **Ms. Swapna Seshadri**
Mr. Suraj Samdarshi

Counsel for Respondent (s): **Mr. Mohit Kumar Shah**

ORDER

Post the matter for hearing on **21.03.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/sm